

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1143 OF 2018 IN
DFR NO. 2280 OF 2018**

Dated : 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BLA Power Pvt. Ltd.

...Appellant(s)

Vs.

**Madhya Pradesh Power Management Co. Ltd.
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. Paramhans h/f
Mr. Aashish Anand Bernard for
R.1

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R.6

ORDER

IA NO. 1143 OF 2018
(Appln. for condonation of delay)

Learned counsel for respondent No.6 seeks two weeks time to file reply to this application. Time is granted. He may file the same on or before 26.10.2018 with advance copy to the other side.

List the matter on **01.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**